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47 IP(M)-Main Petition (Insolvency ACt.) 1				
	48	ITA-Appeals Income-tax	399	

49	JCRA-Jail Criminal Appeals	15
50	JCRLA-Jail Criminal Appeal	1199
51	JCRLRV-Jail Criminal Revision.	1199
52	JCRMC-Jail Criminal Misc.Case.	10
53	LAA-Appeals (Land Acquisition Act)	947
54	LPA-Letters Patent Appeals.	34
55	MACA-Motor Accident Appeals.	6135
56	MAC-Motor Accident Claims.	1
57	MA-Miscellaneous Appeals	100
58	MATA-Matrimonial Cases (Appeals)	836
59	MFA-FA against Spl. Jurisdiction Cases.	10
60	MJC-Misc.Judicial Case.	
61	MSA-SA from judgements in Misc. Cases.	85
62	OCRMC-Original Crl. Miscellaneous Case	100
63	OJC-Original Jurisdiction case (Writ)	1677
64	OREF-References.	1
65	Original Application in Cuttack Bench	1
66	OS-Original Suit.	1
67	OTAPL-Other Tax Applications.	129
68	OTC-Other Tax Case.	7
69	OVTA-Tax Appeal Under OVAT ACt.	1
70	RCFA-First Appeals(Rent Control Matters)	1
71	RFA-FA from Judgement and Decree in Suit	2181
72	RPFAM-Revision US 19 of Family Court Act.	1577
73	RSA-Second Appeal from Judgement and Decree.	6594
74	RVWPET-Review Petition.	1700
75	SAO-Second Appeal from Appellate Order.	219
76	SA-Second Appeal	2316
77	SCLP-Pet.for leave to appeal to Supreme Court	1
78	SJC-Special Jurisdiction Case (Tax Matters)	185
79	SM-Suo Motu.	46
80	SPA-Sp.Appeal before DB	5
81	STAPL-Appl.for direction to make a reference.	1
82	STREV-Sales Tax Revision.	1541
83	TA-Tax Appeal	12
84	TEST-Testamentary Cases.	1
85	TREV-Tax Revesion	99
86	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	252
87	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	771
88	WA-Appeals before DB against SB Judgement	3103
89	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	762
90	WP(C)-Writ Petition under Art.226 and 227.	60934
	Grand Total	149457